

DIVISION BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/88(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	DAYAL KRIPALANI VS BRIDGE AND ROOF COMPANY {INDIA}LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Ayan Kumar Boral, Adv.] For the Petitioner

Mr. Shiv Shankar Banerjee, Adv.] For the Respondent

Ms. Arijita Ghosh, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **11.09.2024**.

(Anamitra Pal)
Court Officer

Ar.